

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/163/2016

NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah

NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3
others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)
SIGNATURE DESIGNATION

REPRESENTATION BY WHOM

For DC Bhaska
Shwetha Venkateswar
Keerthi K

M. Kanitha Surana, PCS }
S. SMITHAKRISHNAN, CA }

Counsel for the
Petitioner

Counsel for the
Respondent





ORDER

Counsel representing both the parties are present and reported that settlement talks between the parties are in progress and sought further time to report the final outcome of the same. Put up on 14.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)